

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Swastik Spinners (india) Pvt Ltd

**MAIN PETITION NUMBER** : CP/288/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/167(CHE)/2023

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**ORDER**

The Applicant is represented by the Ld. Counsel Ms. Jayaganga and R1/Liquidator is represented by the Ld. Counsel Mr. Rohan Rajasekaran through video conferencing mode.

Ld. Counsel for the Liquidator seeks and is granted four weeks time to file report. Liquidator is permitted to file report after serving copy of the same to the other side.

Rejoinder, if any, be filed within ten days thereafter.

List the matter on **24.04.2023** for further hearing.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT